NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on 2^{nd} July 2025 at 2.30 p.m.:-

The Single Bench presided over by the **Hon'ble Shri Justice Shyam C. Chandak** will take up the following matters in **Chamber No. 66-A** for pronouncement of order/judgment:

1. First Appeal No. 3151 of 2006

(The United India Insurance Co. Ltd. Vs. Smt. Germaine D'Mello & Ors.)

2. First Appeal No. 105 of 2007

(United India Insurance Company Ltd.
Vs.
Smt. Rukmini Deepak alias Dilip Kachare & Ors.)

3. Criminal Appeal No. 302 of 2004

The State of Maharashtra vs.
Shivaji Laxman Naik and Ors.

High Court, Appellate Side,)	By Order
Bombay)	
)	
)	sd/-
Date: 1 st July 2025)	(H. M. Bhosale)
		Registrar (Judicial-I)